

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
IB-977/ND/2020

IN THE MATTER OF:

ABHIJIT JASRASARIA

....Applicant

Vs.

JOP INTERNATIONAL LIMITED

.....Respondent

SECTION

U/s 7 IBC Code 2016

Order delivered on 27.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P K Sachdeva

For the Respondent :

ORDER

Heard Mr. Parmod Sachdeva. **Reserved for orders on the point of issuance of notice.**

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)